

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 330 OF 2018

Dated : 3rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Municipal Corporation of Greater Mumbai

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Dhruv Nayar
Mr. S.N. Bhinge (Rep.)

Counsel for the Respondent(s) : Mr. Samikrith Rao for R-2

ORDER

List the matter for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**